

(6)

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH NEW DELHI

O.A. No. 1758/90

New Delhi, dated the 24th August, 1994

CORAM

Hon'ble Shri S.R. Adige, Member (A)  
Hon'ble Smt. Lakshmi Swaminathan, Member (Judicial)

Shri Brij Nandan Prasad  
Floor Assistant Delhi Doordarshan Kendra  
Sansad Marg, New Delhi  
r/o 816, Baba Kharak Singh New Delhi-1

Shri Laddulal Ram S/o Sh. Mannu Ram  
r/o 13 Staff Quarters, Teen Murti Marg,  
New Delhi

... Applicants

(By Advocate Shri K.N.R. Pillay )

v/s

1. Union of India through  
the Director General,  
Doordarshan Mandi House,  
New Delhi
2. The Director, Delhi Doordarshan Kendra,  
New Delhi.

... Respondents

(By Advocate Shri M.L. Verma)

JUDGMENT (ORAL)

(Hon'ble Shri S.R. Adige, Member (A))

In this application, Shri Brij Nandan Prasad and one other, both Floor Assistants working in Doordarshan Kendra have prayed for quashing of the order disengaging them, and granting them all the benefits admissible to the regular class-IV-employees.

2. The applicants, who are un skilled workers, were engaged by Doordarshan Kendra as Casual Artists for a period of 10 days or less at the time of their appointment during each month. The applicants were disengaged on 10.5.90 and 11.3.90 respectively. By virtue of the Interim ~~order~~ <sup>order</sup> passed on 31.8.90, as <sup>stated in</sup> ~~expressed by~~ Shri Pillay their counsel, they <sup>11</sup> have been reengaged.

3.

We are aware that <sup>the</sup> Doordarshan ~~Services~~ <sup>Authorities</sup> have drawn up a scheme for regularisation of Floor Assistants who fulfil the prescribed conditions laid down in that scheme. We accordingly dispose of this application with a direction to the respondents to consider the case of the applicants in the light of the provisions of that scheme and pass a reasoned, speaking order <sup>within</sup> ~~within~~ three months from the date of receipt of a copy of this order under intimation to the applicants. No costs.

Lakshmi Swaminathan  
(Lakshmi Swaminathan)  
Member (J)

S. R. Adige  
(S. R. Adige)  
Member (A)

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